

an>

Title: Introduction of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Bill, 2015.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): I beg to move for leave to introduce a Bill to provide for the constitution of Commercial Courts, Commercial Division and Commercial Appellate Division in the High Courts for adjudicating commercial disputes of specified value and matters connected therewith or incidental thereto.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of Commercial Courts, Commercial Division and Commercial Appellate Division in the High Courts for adjudicating commercial disputes of specified value and matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI D.V. SADANANDA GOWDA: I introduce the Bill.

**12.06<sup>1/2</sup> hours**

-